

(c) whether Government proposes to take effective steps to check infiltration/ smuggling activities on borders; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. The Government has approved the construction of 73 strategic roads along the Line of Actual Control (LAC)/Indo-China border in the States of Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. Construction has commenced in respect of 69 roads. 35 numbers of Border Out Posts (BOPs), in addition to the already existing 141 numbers of BOPs of the Indo-Tibetan Border Police (ITBP) have also been approved for construction in phased manner. Out of additional 35 numbers of BOPs, 1 number of BOP has already been constructed.

(c) to (d) Government has taken effective steps to check infiltration and smuggling activities on borders. Border Guarding Forces have been deployed and Border Out Posts, Observation Posts and Listening Posts at vantage points have been established. The areas along the Line of Actual Control (LAC) are being kept under constant surveillance by physical deployment, regular patrolling and other aerial optronic and electronic means.

Phase-wise implementation of RAY

*408. SHRI R.C SINGH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Rajiv Awas Yojana is proposed to be implemented in phases;

(b) whether the first phase has been approved for implementation;

(c) if so, the details thereof; and

(d) the details of cities identified in the first phase, with a particular reference to West Bengal?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Yes, Sir.

(c) In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. The Phase I of Rajiv Awas Yojana is for a period of two years from the date of approval of the scheme with a budget of Rs.5,000 crores. Phase II will cover the remaining period of the Twelfth Five Year Plan (2013-17). The Scheme will provide financial assistance to States that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock.

The Interest subsidy scheme for Housing the urban poor which allows 5% interest subsidy on loans upto Rs. 1 lakh and the Affordable Housing in Partnership Scheme which encourages public private partnership for the creation of affordable housing stock, has been dovetailed with RAY. Fifty percent (50%) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing, and transit housing for *in-situ* redevelopment - in slums would be borne by the Centre, including operation and maintenance of assets created under this scheme. For the North Eastern and Special Category States the share of the Centre would be 90% including the cost of land acquisition, if required.

(d) The Scheme is expected to cover about 250 cities, across the entire country by the end of Twelfth Plan (2017). The choice of cities would be made by the States, in consultation with the Centre. The States would be required to include all mission cities of JNNURM; preferably cities with more than 3 lakh population as per 2001 Census, and other smaller cities, with due consideration to the pace of growth of the city, of slums, predominance of minority population, and areas where property rights are assigned.

Rs.99.98 Crores has been released to 34 States/UTs for undertaking preparatory activities under Slum Free City Planning Scheme — the preparatory phase of Rajiv Awas Yojana in 157 cities. Details are given in the Statement (See below). Cities for which funds have been released for undertaking preparatory activities under Slum Free City Planning Scheme in West Bengal are Kolkata, Durgapur, Asansol and Siliguri.

Statement

City-wise Amount released in various States under RAY Scheme

Sl.No.	Name of State/UT	Amount Released (Rs.in lakhs)/Number of cities	Cities - Fund released for SFCP	
1	2	3	4	5
1	Andhra Pradesh	472.72 (10 cities) 2nd Installment of 969.40 lakhs released in March 2011	1	Greater Hyderabad Mpl.Corp(GHMC)
			2	Greater Visakhapatnam Mpl.Corp(GVMC)
			3	Vijayawada
			4	Tirupathi
			5	Guntur
			6	Nellore
			7	Kurnool
			8	Rajamundry
			9	Warangal
			10	Kakinada
2	Arunachal Pradesh	111.29 (2 cities)	11	Naharlagun

1	2	3	4	5
			12	Itanagar
3	Assam	76.34 (1 city)	13	Guwahati
4	Bihar	191.59 (4 cities)	14	Patna
			15	Gaya
			16	Bhagalpur
			17	Muzaffarpur
5	Chattisgarh	182.88(4 cities)	18	Bhilai Nagar
			19	Raipur
			20	Bilaspur
			21	Korba
6	Delhi	981.96 (DMC)	22	Municipal Corporation of Delhi Area
7	Goa	111.70 (3 cities)	23	Mormugao
			24	Panaji
			25	Margao
8	Gujarat	431.64(8 cities)	26	Ahmadabad
			27	Surat

			28	Vadodara
			29	Rajkot
			30	Jamnagar
			31	Bhavnagar
			32	Bharuch
			33	Porbandar
9	Haryana	151.3 (3 cities)	34	Faridabad
			35	Panipat
			36	Yamunanagar
10	Himachal Pradesh	63.84 (1 city)	37	Shimla
11	Jammu & Kashmir	236.80 (6 cities)	38	Jammu
			39	Srinagar
			40	Anathanag
			41	Udhampur
			42	Barahmulla
			43	Kathua
12	Jharkhand	206.11 (4 cities)	44	Jamshedpur

1	2	3	4	5
			45	Dhanbad
			46	Ranchi
			47	Bokaro Steel City
13	Karnataka	400.4 (8 cities)	48	Bangalore
			49	Mysore
			50	Hubli-Dharwad
			51	Mangalore
			52	Belgaum
			53	Gulbarga
			54	Davanagere
			55	Bellary
14	Kerala	263.31 (6 cities)	56	Kochi
			57	Thiruvananthapuram
			58	Kozhikode
			59	kannur
			60	Kollam
			61	Thrissur

15	Madhya Pradesh	288.25 (6 cities)	62	Indore
			63	Bhopal
			64	Jabalpur
			65	Gwalior
			66	Ujjain
			67	Sagar
16	Maharashtra	944.67 (16 cities)	68	Greater Mumbai
			69	Pune
			70	Nagpur
			71	Nashik
			72	Aurangabad
			73	Solapur
			74	Bhiwandi
			75	Amravati
			76	Kolhapur
			77	Sangli-Miraj Kupwad

1	2	3	4	5
			78	Nanded-Waghala
			79	Malegaon
			80	Akola
			81	Jalgaon
			82	Ahmadnagar
			83	Dhule
17	Manipur	55.79 (1 city)	84	Imphal
18	Meghalaya	95.63 (1 city)	85	Shilong
19	Mizoram	467.07 (8 cities)	86	Aizwal
			87	Champhai
			88	Kolasib
			89	Laungltai
			90	Lunglei
			91	Mamit
			92	Saiha
			93	Serchhip

20	Nagaland	108.03 (2 cities)	94	Kohima
			95	Dimapur
21	Orissa	184.12 (5 cities)	96	Bhubaneswar
			97	Puri
			98	Cuttack
			99	Raurkela
			100	Brahmapur
22	Puducherry	79.01 (2 cities)	101	Pondicherry
			102	Ozhukari
23	Punjab	583.34 (5 cities)	103	Ludhiana
			104	Amritsar
			105	Jalandhar
			106	Patiala
			107	Bhatinda
24	Rajasthan	281.15(6 cities)	108	Jaipur
			109	Jodhpur
			110	Kota

1	2	3	4	5
			111	Bikaner
			112	Ajmer
			113	Udaipur
25	Sikkim	62.39 (1 city)	114	Gangtok
26	Tamil Nadu	480.14 (9 cities)	115	Chennai MCorp
			116	Coimbatore
			117	Madurai
			118	Tiruchirappalli
			119	Salem
			120	Tiruppur
			121	Tiruneiveli
			122	Erode
			123	Vellore
27	Tripura	54.68 (1 city)	124	Agartala
28	Uttar Pradesh	733.17 (18 cities)	125	Kanpur
			126	Lucknow

127	Agra M Corp
128	Varanasi
129	Meerut
130	Allahabad
131	Ghaziabad
132	Bareilly
133	Aligarh
134	Moradabad
135	Gorakhpur
136	Jhansi MB
137	Saharanpur
138	Firozabad
139	Muzaffarnagar
140	Mathura
141	Shah Jahanpur
142	Noida

1	2	3	4	5
29	Uttaranchal	114.63 (3 cities)	143	Dehradun
			144	Nainital
			145	Haridwar
30	West Bengal	423.27 (4 cities)	146	Kolkata
			147	Asansol
			148	Durgapur
			149	Siliguri (Part)
32	Daman & Diu	58.06 (2 city)	150	Daman
			151	Diu
33	Dadra Nagar Haveli (UT)	43.45 (2 city)	152	Silvassa
			153	Amli
34	Andaman & Nicobar (UT)	76.18(1 city)	154	Portblair
35	Lakshadweep (UT)	15.00 (3 cities)	155	Amini
			156	Kavaratti
			157	Minicoy